## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

## Schemes for increasing availability of herbal plants

2401. SHRI VIJAY PAL SINGH TOMAR:

SHRI RAJMANI PATEL:

SHRI HARNATH SINGH YADAV:

LT. GEN. (DR.) D.P. VATS (RETD.):

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- (a) whether the National Medicinal Plants Board is implementing any special schemes to increase the availability of herbal plants in the country;
  - (b) if so, the details of those schemes:
- (c) whether Government has formulated any special policy/schemes to promote the farming of special type of herbal plants suitable to a special area; and
  - (d) if so, the norms of this policy and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes, to increase the availability of medicinal/herbal plants in the country, presently, the National Medicinal Plants Board (NMPB), Ministry of AYUSH, Government of India is implementing following schemes throughout the country:—

- (i) "Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants"
- (ii) "Centrally Sponsored Scheme of National AYUSH Mission (NAM)"

Under the above said Central Sector Scheme, the project based support is provided to State Forest Departments for Conservation and Resource Augmentation of medicinal/herbal plants in wild/forest areas throughout the country.

Under "Medicinal Plants" component of Centrally Sponsored Scheme of National AYUSH Mission (NAM), large scale cultivation of herbal/medicinal plants is supported on farmer's land throughout the country and in this regard, as per the

123

scheme guidelines financial assistance as subsidy @ 30%, 50% and 75% of the cost of cultivation is provided to farmers. The financial assistance is provided through the identified implementing agency of concerned State (generally State Horticulture and State Agriculture Departments) and based on the State Annual Action Plan (SAAP) submitted by concerned State.

(c) and (d) Under NAM Scheme, presently, 140 species of medicinal plants are prioritized for cultivation across the country and to promote farming of these medicinal plants suitable to particular area, as per scheme guidelines, the fund is shared in the ratio of 60:40 between Central and State Government whereas it is in the ratio of 90:10 in North Eastern and Hilly States and financed 100% by Central Government in Union Territories (UTs).

## **Development of cruise tourism**

2402. DR. PRABHAKAR KORE: Will the Minister of TOURISM be pleased to refer to answer to Unstarred Question 1751 given in Rajya Sabha on 3rd December, 2019 and state:

- whether Government has fixed any time-frame for implementation of cruise tourism in the country; and
  - if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTER OF TOURISM (SHRI PRAHLAD SINGH PATEL): (a) and (b) The Ministry of Tourism has recognized cruise tourism, as a "Niche" tourism product in order to promote India as a 365 days destination and attract tourists with specific interest. The steps taken to promote Cruise Tourism include developing appropriate infrastructure at ports for handling cruise vessels and facilitating ease of movement of passengers. Further Ministry of Shipping has brought out a Vision Document with a view to develop India as a cruise shipping destination.

The Vision Document envisaged to develop supporting infrastructure for cruise tourism at ports, give special focus on developing the domestic cruise industry through policy supports, incentives and port infrastructure development. Separately, Ministry of Shipping and Ministry of Tourism has jointly appointed a consultant for Preparation of Action Plan for Development of Cruise Tourism in India.